

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 277 OF 2019 IN APPEAL NO. 117 OF 2017**

**AND**

**IA NO. 278 OF 2019 IN APPEAL NO. 118 OF 2017**

**Dated: 22<sup>nd</sup> April, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matters of:**

**IA NO. 277 OF 2019 IN APPEAL NO. 117 OF 2017**

**North Bihar Power Distribution Company Ltd. .... Appellant(s)  
Vs.  
Bihar Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv.  
Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Buddy A. Ranganathan  
Mr. Raunak Jain  
Mr. Vishvander Tomar for R-1

**IA NO. 278 OF 2019 IN APPEAL NO. 118 OF 2017**

**South Bihar Power Distribution Company Ltd. .... Appellant(s)  
Vs.  
Bihar Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv.  
Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Buddy A. Ranganathan  
Mr. Raunak Jain  
Mr. Vishvander Tomar for R-1

## **ORDER**

Learned counsel for Respondents may file reply on or before 06.05.2019 with advance copy to the other side. Thereafter, rejoinder, if any, may be filed by the Appellant on or before 20.05.2019 with advance copy to the other side.

List the matter on **29.05.2019**.

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*tpd/pk*

